

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 173/TT/2016**

- Subject:** Determination of transmission tariff for 2014-15 and true-up tariff for 2012-13 and 2013-14 in respect of Maharashtra State Electricity Transmission Company Limited (MSETCL) owned transmission lines/system conveying electricity to other states for tariff block 2014-19 and 2009-14 respectively.
- Date of Hearing:** 15.12.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member
- Petitioner:** Maharashtra State Electricity Transmission Company Limited (MSETCL)
- Respondents:** Power Grid Corporation of India Limited and 4 others
- Parties present:** Shri Shrikant B. Petkar, MSETCL

**Record of Proceedings**

The representative of petitioner submitted that tariff for nine inter-State transmission lines owned by Maharashtra State Electricity Transmission Company Limited (MESTCL) for the period starting from 1.7.2011 to 31.3.2014 was allowed vide order dated 18.5.2015 in Petition No.256/TT/2013. He requested to grant tariff for the said lines for the 2014-19 tariff period. He further submitted that the information sought vide RoP dated 25.10.2016 was submitted vide affidavit dated 23.11.2016. He further requested to true-up the tariff allowed for the period from 1.7.2011 to 2013-14.

2. The Commission reserved the order in the petition.

By Order of the Commission

sd/-  
(T. Rout)  
Chief (Legal)

